

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR.ANJANI KUMAR GOYEL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sudhir Kumar Senapati, Adv.] For the Financial Creditor
Mr. Devajyoti Barman, Adv.]

Mr. Rajesh Keshri, RP] For the Resolution Professional

Mr. Suryaneel Das, Adv.] For the Personal Guarantor
Mr. Chiranjit Pal, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22nd May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**